

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.6-IA/1012(AHM)2024 in IA/1021(AHM)2022  
in  
CP(IB) 386 of 2020

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

State Bank of India

.....Applicant

V/s

Shreebhav Polyknits Pvt Ltd

.....Respondent

**Order delivered on: 11/07/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Nipun Singhvi, Adv. a.w. Ms. Pragati Tiwari, Adv.

For the Respondent :

**ORDER**

**IA/1012(AHM)2024 in IA/1021(AHM)2022**

Learned Counsel for the applicant is directed to issue notice upon respondents.

List for further consideration on 21.08.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**

**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**

**MEMBER (JUDICIAL)**